

Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as member of the Employees' State Insurance Corporation, subject to other provisions of the said Act."

The motion was adopted.

14.05¹/₄ hrs.

SUPPLEMENTARY DEMAND FOR GRANT (RAILWAYS)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demand for Grant in respect of the Budget (Railways) for 1995-96.

Supplementary Demand for Grant (Railways) for 1995-96 submitted to the Vote of Lok Sabha

No. of Demand	Name of demand	Amount of Demand for Grant Submitted for the Vote of the House
1	2	3
		Rs.
16.	Assets Acquisition, Construction & Replacement	
	Other Expenditure	
	Capital	2,000
	Railway Funds	58,000

14.05¹/₂ hrs.

COTTON GINNING AND PRESSING FACTORIES (REPEAL) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri

* Published in the Gazette of India, Extra ordinary, Part II, Section 2, dated 11-12-95.

Kamal Nath, I beg to move for leave to introduce a Bill to repeal the Cotton Ginning and Pressing Factories Act, 1925.

MR. DEPUTY-SPEAKER : the question is :

"That leave be granted to introduce a Bill to repeal the Cotton Ginning and Pressing Factories Act, 1925.

The motion was adopted

SHRI MUKUL WASNIK : Sir, I introduce the Bill.

(Interruptions)

MR. DEPUTY-SPEAKER : At five o'clock, all the documents will be shown to you. The Government has agreed to show the document to you.

(Interruptions)

MR. DEPUTY-SPEAKER : You wanted to see the documents and the leaders also have agreed to see the documents at five o'clock. It has been decided in the Business Advisory Committee. The leaders also have agreed for that and the Government also has agreed to show all the relevant documents to you. So, why should you not allow the business of the House to continue ? It is your own time.

(Interruptions)

MR. DEPUTY-SPEAKER : Your purpose will be served. You wanted to see the documents. In the Business Advisory Committee, the leaders have agreed to see the documents at five o'clock and the Government has also agreed to show all the documents at five o'clock. Therefore, why don't you allow the business of the House to continue ?

(Interruptions)

MR. DEPUTY-SPEAKER : The House stands adjourned to meet again tomorrow, the 12th December, 1995 at 11 a.m.

14.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 12th December, 1995/ Agrahayana 21, 1917 (Saka)